

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 22 of 2020

IN THE MATTER OF:

Bharat Heavy Electricals Ltd.

...Appellant

Vs

**Anil Goel,
Liquidator of Visa Power Ltd. & Anr.**

....Respondents

Present:

**For Appellant: Mr. Punit Tyagi and Ms. Swastika Chakravarti,
Advocates.**

**For Respondent: Mr. Gaurav Mitra, Mr. Kanishk Khetan and Mr.
Nipun Gautam, Advocates for R-1.**

**Mr. Abhijeet Sinha, Mr. Jaspal Singh and Mr.
Saikat Sarkar, Advocates for R-2.**

ORDER

20.01.2020: Due to paucity of time, the matter could not be taken up. Post the case 'for orders' on **29th January, 2020**.

Interim order passed earlier shall continue till next date.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk